

DIVISION BENCH  
COURT - II

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/172(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	STATE BANK OF INDIA VS VISWATMA MERCHANDISE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

1. Mr.Ajay Gaggar, Adv. ] For the Financial Creditor
2. Mr.Uttiyo Mallick,Adv. ]
3. Ms.Trini Joarder,Adv. ]

**ORDER**

1. Ld. Counsel for the Financial Creditor present.
2. Heard. **Reserved for orders.**

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**